Annexure-3
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI			Detail	s of claim received			List of secured financial creditors (other than financial creditors belonging to any Details of claim admitted				Amount	Amount		Amount	
	Name of	Identifi cation	Date of		Amount of claim	Natur e			Whethe	% of voting	of		Amount of claim not	of claim under	Remarks, if
N	creditor	No.	receipt	Amount claimed	admitted	of claim	Amount covered by security interest	covered	r related	share in CoC	continge	dues,	admitted	verificati	any
0.			_					by			nt claim	that may		on	
	State Bank		20.12.2021	23985267728	23985267728		Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	nil	NO	48.55%	nil	NO	NIL	NIL	
	of India						are stored / placed in diverse locations)								
							(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
							are being utilized at different workplaces of the company across the country and are								
							movable fixed assets)								
							Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area: Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name : Smt. Seema Agarwal								
							Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
							Plot No: 1468,1573,1465,1466								
							Kisam- Gharbari, Total Area : Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
							of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot								
							No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada of								
							Tehsil Rayagada. In the name: Sri Anil Agarwal								
							Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture								
							Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:-								
							Khurda In the name: Sri Sunil Agarwal Khata No: 436/23								
							Plot No: 481/1363, Kisam- Gharbari Total Area: Ac 1.500								
							Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name								
1							of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.								
1							4/434/697 (Corresponding GA Plot No: VIP-157)								
							Kisam- Gharbari								

SI			Detai	ls of claim received			Details of claim admitted				Amount	Amount		Amount	
	Name of	Identifi cation	Date of		Amount of claim	Natur e				% of voting	of		Amount of claim not	of claim under	Remarks, if
N	creditor		receipt	Amount claimed	admitted	of	Amount covered by security interest	covered		share in	continge		admitted		any
0.			receipe			claim		by	related	CoC	nt claim	that may		on	
							Kisam-Gharbari Total Area: Ac 4.123								
							Land, Work Shop – 5000 Sqft, Workshop Office – 6000 Sqft, Office (G+3)Building								
							Block (A) G.Floor:3300 Sqft, 1st Floor: 3300 Sqft, 2nd Floor:1875 Sqft, 3rd								
							Floor: 1875 Sqft& Office (G+3)Building Block (B) G.Floor, 1st Floor, 2nd Floor, 3rd								
							Floor 3036 Sqft each at Gadakana, Sector A, Zone D, MIE BBSR								
							In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office								
							Building); Kisam- Gharbari, Total Area : Ac 0.901 Dec								
							Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of								
							Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA								
							Plot No N-1/93								
							Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor)								
							State Bank Nagar, New Delhi-63, In the Name : Sri Sunil Agarwal, Total Area :								
							122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State								
							Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83								
							sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar,								
							New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam:								
							Homestead Land at JayadevVihar, Bhubaneswar								
							In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No:								
							878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI								
							mortgage), Kisam: Gharabari								
							Land at Badapada, Tehsil-Bhanjanagar								
							In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/21 Plot No: 182;								
							Total Area: Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-								
							Bhanjanagar								
							In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No:								
							181/5091 Total Area: Ac.4.710 (Extension of BOI mortgage)								
							Land at Baishipada & Kharabhuin								
1							(Near Charichhak), Tehsil- Khajuripada, In the Name : ARSS Infrastructure Projects								
							Ltd. Kisam- Gharbari Khata 623943								

SI			Detail	s of claim received			Details of claim admitted				Amount	Amount		Amount	
	Name of	Identifi			Amount of claim	Natur e		Amou	nt Wheth	% of voting			Amount of	of claim	Remarks, if
N	creditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covere	d r	share in	continge		claim not	under	any
0.		No.	receipt			claim		by	related	CoC	nt claim	,	admitted	verificati	
2	Bank of		15.12.2021	1269526010	1269526010		Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	nil	NO	2.57%	nil	NO	NIL	NIL	
	India,						are stored / placed in diverse locations)								
							(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
							are being utilized at different workplaces of the company across the country and are								
							movable fixed assets)								
							Collateral								
							Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
							Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228								
							Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
							Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal								
							In the name of: Smt. Sangita Agarwal Khata No: 347/163, 185 Plot								
							No:1486/1672,1476,1477, 1485;								
							Kisam- Homestead, Total Area: Ac 1.77								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area: Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name : Smt. Seema Agarwal								
							Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
							Plot No: 1468,1573,1465,1466								
							Kisam- Gharbari, Total Area: Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508			1					
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name			1					
							of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot			1					
							No: N-1/92)								

S	1		Detai	ls of claim received			Details of claim admitted				Amount	Amount	l	Amount	
	Name of	Identifi	D		Amount of claim	Natur e		Amount	Whethe	% of voting	of		Amount of	of claim	Remarks, if
N	creditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covered	r	share in	continge		claim not	under verificati	any
0.		No.	receipt			claim		by	related	CoC	nt claim	dues,	admitted	verincati	1
							Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi								
							(Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects								
							Ltd. Khata5 11 369 105								
							Plot 3622 3623 3624, 3627, 3628, 135								
							3625, 3617, 3619, 3618								
							Area Ac 0.820A c 4.436 Ac 0.440								
							Kisam:								
							BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots - Ac.2.793 dec Agricultural Mahugharhill 2 plots - Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli,								
							Bhubaneswar.								
							Kisam- Gharbari Area: Ac 0.249 dec.								
							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS								
							Stones Pvt. Ltd.								
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam-Gharbari, Standing in the name of: Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
-	IDBI	1	16.12.2021	2173742472	2173742472	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	nil	NO	4.40%	nil	NO	NIL	NIL	
1	Bank			21/3/124/2	21/3/724/2		are stored / placed in diverse locations)	****	1,0	1.1070	1111	110	1,112	1,112	
	Ltd						(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
	Liu						are being utilized at different workplaces of the company across the country and are								
							movable fixed assets)								
							Collateral								
L	1	1					Condition								

SI		 Detail	s of claim received			Details of claim admitted				Amount	Amount		Amount	
N o.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security interest	covered	r	% of voting share in CoC	of continge	mutual	claim not	of claim under verificati	Remarks, if any
						Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name: Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam-Gharbari, Total Area: Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name: Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam-Agriculture, Total Area: Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot No: N-1/92) Kisam-Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name: Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam-Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:-Khurda In the name: Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam-Gharbari Total Area: Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam-Gharbari Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal								

Name of No. Date of receipt Amount claimed admitted of Preceipt Amount claimed admitted of Amount covered by security interest covered by a share in contact the covered by a share in covered by a sh	SI			Detail	ls of claim received			Details of claim admitted				Amount	Amount		Amount	
No. creditor No. cation No. continge admitted of claim of receipt No. continge at the continge of claim of receipt No. continge and the continge of claim of the		Name of	Identifi			Amount of claim	Natur e		Amount	Whethe	% of voting				of claim	Remarks, if
claim In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam: Gharbari,Total Area: Ac 0,901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No:1426/353, Plot No: 1106 Corresponding to GA Plot No N-1/93 Kisam: Gharbari, Total Area: 3750 sqft Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Sumi Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No: 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12 Plot No: 182; Total Area: Ac 2,390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No:	N				Amount claimed	admitted	of	Amount covered by security interest	covered	r	share in	-			under	,
In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam- Gharbari, Total Area : Ac 0.901 Dee Land & Gr42 Storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA Plot No N-1/93 Kisam- Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Sunil Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No: 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/21 Plot No: 182; Total Area: Ac-2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No:	0.		No.	receipt			claim		by	related	CoC	nt claim	,	admitted	verificati	
ISI/5091 Total Area: Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil- Khajuripada, In the Name: ARSS Infrastructure Projects Ltd. Kisam- Gharbari Khata 6239 43 Plot 672, 669, 670, 671, 6731 056, 1150 Area Ac 4.260 Ac 4.010 Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi (Near KukudaKhandi - Berhampur) In the Name of: ARSS Infrastructure Projects	N o.	creditor			Amount claimed	admitted	claim	In the name: ARSS Infrastructure Projects Ltd.,IDCO Plot No 38/1 (Co's Office Building); Kisam-Gharbari,Total Area :Ac 0.901 Dec Land & G+2 storied Building at IRC Village, Bhubaneswar, standing in the name of Sri Mohanlal Agarwal Khata No.:1426/353, Plot No.: 1106 Corresponding to GA Plot No N-1/93 Kisam-Gharbari, Total Area: 3750 sqft Land & Building at 141, (1st Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Sunil Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead. Land & Building at 141, (Ground Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: Sri Rajesh Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land & Building at 141, (2nd Floor) State Bank Nagar, New Delhi-63, In the Name: SmtSanju Agarwal, Total Area: 122.83 sqmts, Kisam: Homestead Land at JayadevVihar, Bhubaneswar In the Name: Sri Anil Agarwal & Sri Rajesh Agarwal, Khata No: 780, Plot No: 878/2608, N 3/95, Total Area: Ac 0.103 dec. (4500 Sqft) (Extension of BOI mortgage), Kisam: Gharabari Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/21 Plot No: 182; Total Area: Ac.2.390 (Extension of BOI mortgage) Land at Badapada, Tehsil-Bhanjanagar In the Name: ARSS Infrastructure Projects Ltd. Khata No: 988/12, Plot No: 181/5091 Total Area: Ac.4.710 (Extension of BOI mortgage) Land at Baishipada & Kharabhuin (Near Charichhak), Tehsil-Khajuripada, In the Name: ARSS Infrastructure Projects Ltd. Kisam-Gharbari Khata 6239 43 Plot 672, 669, 670, 671, 6731 056, 1150 Area Ac 4.260 Ac 4.010 Land at Bhuduka&Mahugharahill, Tehsil- Kukudakhandi				nt claim	dues,		under verificati on	any

SI.			Detail	s of claim received			Details of claim admitted				Amount	Amount	Ī	Amount	
31	Name of	Identifi	2000	9 01 0111111 1 0001 7 04	Amount of claim	Natur e	Demis of Chin Hamilton	Amount	Whethe	% of voting	of	of any	Amount of	of claim	Remarks, if
	creditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covered	r	share in	continge	mutual	claim not	under	any
0.	creation	No.	receipt	Amount claimed		claim	randult covered by security interest	by	related	CoC	nt claim	,	admitted	verificati	""
4	CFM		15.12.2021	6621985414	6621985414	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and	nil	NO	13.40%	nil	that may NO	NIL	NIL	
1.	Asset			0021703111	0021703111	Becarea	are stored / placed in diverse locations)		110	13.1070	1111	110	TVIE	THE	
	Reconst						(b) Fixed Assets vehicles, construction equipment, plant & machinery etc, which								
	ruction						are being utilized at different workplaces of the company across the country and are								
	Private						movable fixed assets)								
	Limited						Collateral								
							Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-								
							Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228								
							Plot No: 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam-Homestead,								
							Total Area: Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal								
							In the name of: Smt. Sangita Agarwal Khata No: 347/163, 185 Plot								
							No:1486/1672,1476,1477, 1485;								
							Kisam- Homestead, Total Area: Ac 1.77								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164								
							Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari								
							Total Area: Ac 2.94								
							Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the								
							name : Smt. Seema Agarwal								
							Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total								
							Area: Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -								
							Dhenkanal In the name: Smt. Sabita Agarwal Khata No:347/167,347/166								
							Plot No: 1468,1573,1465,1466								
							Kisam- Gharbari, Total Area: Ac 1.88								
							Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name: Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
							of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92)								
							· · · · · · · · · · · · · · · · · · ·	ł							
							Kisam: BudukaMouza (Total 8 plots)								
							6 plots – Ac.2.903 decGharabari								
							2 plots – Ac.2.793 decAgricultural Mahugharhill 2 plots – Ac.820 dec								
							Agricultural								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli,								
							Bhubaneswar.								
							Kisam- Gharbari Area: Ac 0.249 dec.								
							Standing in the name: Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza: Champajhar, Tehsil-Khurda PS: Khurda, Khata: 436/22, Plot No-								
							481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS								
							Stones Pvt. Ltd.								
							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total								
							Area: Ac 2.900dec, Kisam-Gharbari, Standing in the name of: Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								
							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
							Agarwal. Kisam: Homestead								

SI		Detai	ls of claim received			Details of claim admitted				Amount	Amount		Amount	
N o.	Name of creditor	Date of receipt			Natur e of claim	Amount covered by security interest	covered	r	% of voting share in CoC	of continge nt claim	mutual	Amount of claim not admitted	of claim under verificati	Remarks, if any
5	Kotak Mahindra Bank	17.12.2021	257138904	257138904	Secured	Personal guarantee of two promoters Mr Subash Agarwal & Mr. Rajesh Agarwal.	nil	NO	0.52%	nil	NO	NIL	NIL	
6	ICICI Bank	16.12.2021	469984395	469984395		Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist -Dhenkanal In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463, Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam	0	NO	0.95%	0	0	0	0	

C1		1	Detail	s of claim received	ı		Details of claim admitted				Amount	Amount		Amount	
31	Name of	Identifi	Detail	5 of claim received	Amount of claim	Natur e	Details of claim admitted	Amount	Whethe	% of voting	Amount of	of any	Amount of	of claim	Remarks, if
, N	creditor	cation	Date of	Amount claimed		of	A	covered		share in	-	mutual	claim not		
11	creditor	No.	receipt	Amount claimed	aumitteu	claim	rimount covered by security interest	by		CoC	continge	dues,	admitted	verificati	апу
0.								Бу	rciateu	CUC	nt claim	that may		on	
							In the name : Sri Anil Agarwal								
							Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area: Ac 3.508								
							Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name								
							of: Sri Sunil Agarwal Khata No. 453/1029, Plot No: 1105 (Corresponding GA Plot								
							No: N-1/92) Kisam- Gharbari-2, Total Land Area: 3750 sqft Land at Rayagada of								
							Tehsil Rayagada. In the name: Sri Anil Agarwal								
							Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture								
							Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang), Tehsil:-								
							Khurda In the name : Sri Sunil Agarwal Khata No: 436/23								
							Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500								
							Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name								
							of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No.: 185/12, Plot No.								
							4/434/697 (Corresponding GA Plot No: VIP-157)								
							Kisam- Gharbari								
							Total Area: 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR								
							In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N-								
							2/85 Kisam- Gharbari								
							Total Area: Ac 0.124 dec								
							Land at Chhatrama, Tehsil-Khurda In the name: ARSS Stones (P) Ltd Khata No:								
							556/19, 500								
							Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819,								
							1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861								
							Kisam-Gharbari Total Area: Ac 4.123								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-								
1							1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli,								
							Bhubaneswar.								
							Kisam- Gharbari Area: Ac 0.249 dec.								
1							Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal								
							Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-								
1							481/1362, Kisam- Gharbari Area: Ac 2.100 dec Standing in the name of: ARSS								
1							Stones Pvt. Ltd.								
1							Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal								
							PS:Gaundia, Khata: 347/193, Plot nos. 1456/1810, 1493, 1571, 1438, 1448, 1447 Total								
1							Area: Ac 2.900dec, Kisam- Gharbari, Standing in the name of: Rajesh Agarwal								
							Extension of charge over land and G+ 4 storied building thereon situated at 21/3								[
1															
1							Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10								
1							chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh								
L							Agarwal. Kisam: Homestead								

SI			Details	s of claim received			Details of claim admitted				Amount	Amount	I	Amount	
. 1	Name of	Identifi			Amount of claim	Natur e		Amoun	t Whethe	% of voting	of	of any	Amount of	of claim	Remarks, if
N	reditor		Date of	Amount claimed	admitted	of	Amount covered by security interest	covered	l r	share in	continge		claim not	under	any
0.		No.	receipt			claim	·	by	related	CoC	nt claim	dues,	admitted	verificati	·
7 I	Edelweiss		26.02.2022	4195079968	4195079968	Secured	"Movable Property			8.49%		rnar mav		on .	
1	Asset						The whole of borrower's current assets pertaining to the contract both present and								
I	Reconstru						future including:								
	tion						1. Book debts, receivables, outstanding money claims, demands, bills, contracts,								
	Company						engagements and securities belonging to or held by the Borrower, and which are now								
I	Limited						due and owing or accruing and which are now due and owing or accruing and which								
							are now due and owing or accruing and which may at any time here after during the								
							continuance of security become due and owing or accured to the borrower.								
							2. Stocks of raw materials, finished and semi-finished goods, goods in process and								
							consumable stores, which are now lying stored in or which may hereafter from time								
							to time during the continuance of security be lying stored in or brought into or be in								
							or about the factories and godowns of the borrower or warehouses, wherever situated.								
							3. Related movables in the course of transit or delivery, whether now belonging or								
							which may hereafter belong th the borrower or which may be held by any person at								
							any place within or outside India to the order or disposition of the borrower and all								
							documents of title including								
							bills of lading, shipping documents, policies of insurance and other instruments and								
							documents relating to such movables together with benefits of all right thereto.								
							Creation of above securities were recorded vide the following documents:								
							1. Deed of Hypothecation of Current Assets dated 12.12.2009								
							2. Deed of Hypothecation of Current Assets dated 15.12.2010								
							 Deed of Hypothecation of Current Assets dated 15.12.2010. Estimated Value of the Aforementioned Security: Fixed Assets: Not applicable Personal Guarantee executed 								
							by Mr. Subhash Agarwal, Mr. Rajesh Agarwal, Mr. Anil Agarwal and Mr. Sunil								
							Agarwal								
8 8	SREI		24.02.2022	8662510707	1230780360	Secured	(i) Primary Security -			2.49%			7431730347		Claim
	nfrastruct						a) Second Charge on all the movable assets of the borrower on which SREI								admitted in
	ire						Equipment Finance Limited has charge;								pursuance to
	inance						b) Non Disposal undertaking in respect of 26,46,648 equity shares of the borrower								the order
	Limited						along with a power of attorney to sell the said equity shares in case of occurance of an								dtd.
							event of default								20.12.2022
							(ii) Rs. 866,25,10,707 as on 30th Nov, 2021 covered by the personal guarantees as follows -								of the Hon'ble
							a) Rajesh Agarwal, Subash Agarwal, Sunil Agarwal, Anil Agarwal								Tribunal
							b) date of guarantee - 20.10.2011								Tilouliai
							c) amount of guarantee - Rs. 1,00,00,00,000 each of the guarantor								
							-,								
9 5	SREI		30.12.2021	9197894038	9197894038	Secured	i).Prime Security:		1	18.62%			-	1	Claim
	Equipment						Assets mentioned in respective deed of Hypothecation for all the contracts.	I							admitted in
	inancie						ii). Rs. 6759912574 covered by personal guarantee of Rajesh Agarwal, Subhas								pursuance to
I	imited						Agarwal, Sunil Agarwal & Anil Agarwal								the order
															dtd.
															09.01.2024
															of the
															Hon'ble
															NCLAT
H				56833129636	49401399289	-			+	100%			7431730347	,	
ш				30833129636	49401399289	<u> </u>		<u> </u>		100%	<u> </u>		/431/3034/		